

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 447 OF 2009

Thursday, this the 13th day of August, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

C.Sathyadas
Ex-Casual labourer
Southern Railway, Trivandrum Division
Residing at Anil Bhavan, Karackad Puduval,
Amaravila P.O, Neyyattinkara
Trivandrum District ... **Applicant**

(By Advocate Mr.TCG Swamy)

versus

1. Union of India represented by the General Manager, Southern Railway Headquarters Office, Park Town P.O Chennai – 3
2. The Divisional Railway manager Southern Railway, Trivandrum Division Trivandrum – 14
3. The Divisional Personnel Officer Southern Railway, Trivandrum Division Trivandrum – 14 ... **Respondents**

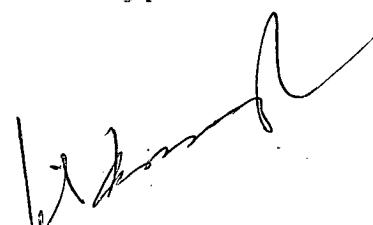
(By Advocate Mr. Thomas Mathew Nellimoottil)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

In view of Annexure R-1, no further grievance subsists. If the applicant has any grievance in the final decision arrived at by the respondents that will become a new cause of action. OA is disposed of accordingly.

Dated, the 13th August, 2009.


**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

VS